

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 2763/2021
(S.W.P. No. 661/2018)

Thursday, this the 15th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Mst Nayeema Akhter, Age 38 years Wife of Muhammd Abbass Mir,
R/o Ziyarat Mohalla, Tengbal (Astan Mohallah) District Kulgam.

..Applicant
(None for the applicant)

VERSUS

1. State of Jammu & Kashmir through Commissioner/ Secretary to Government, Social Welfare Department, New Secretariat, Srinagar/Jammu.
2. Director, Social Welfare Department J&K, Srinagar, Kashmir.
3. Deputy Commissioner, District Kulgam, Kulgam.
4. Child Development Project Officer, Kulgam.
5. Waheeda Akhter, D/o Mushtaq Ahmad Bhat R/o Tengbal, District Kulgam.

..Respondents

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The T.A. is referable to an SWP (T.A. No. 2763/2021) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such

matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

JNS

